

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India  
Ministry of Finance  
(Department of Revenue)  
Central Board of Indirect Taxes and Customs  
Directorate of Revenue Intelligence

**Notification No. 20/2020-Customs (N.T./CAA/DRI)**

New Delhi, dated the 06.03.2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4<sup>th</sup> June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30<sup>th</sup> November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

**TABLE**

<b>Sl. No.</b>	<b>Name of Noticee (s) and Address</b>	<b>Show Cause Notice Number and Date</b>	<b>Name of Adjudicating Authorities</b>	<b>Common Adjudicating Authority appointed</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	M/s Reach Infocom Technology Pvt. Ltd., 9, Ideal Centre, A.J.C. Bose Road, 1 <sup>st</sup> Floor, Kolkata-700017 and 4 others.	F. No. DRI/DZU/ 23/Enq-15/2019 dated 03.02.2020 (Show Cause Notice No. 04/2020)	Principal Commissioner/ Commissioner of Customs (Airport & Admin.), Custom House, Kolkata. Principal Commissioner/ Commissioner of Customs, Air Cargo Complex (Import), New Custom House, New Delhi. Joint/Additional Commissioner of Customs (Port), Group-5A, Custom House, Kolkata.	Principal Commissioner/ Commissioner of Customs (Airport & Admin.), Custom House, Kolkata.
2.	M/s Om Ganpati Marketing Pvt. Ltd., A-264, Okhla Industrial Area, Phase-I, Second Floor, New Delhi-110020 and 2 others.	F. No. DRI/HQ-CI/ C-Cell/50D/ Enq- 9/Int-26/ 2018-19 dated 17.02.2020.	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi. Joint/Additional Commissioner of Customs, C. R. Building, Queens' Road, Bengaluru.	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.
3.	(i) Sh. Rajiv Verma, C-64, Vivek Vihar, Phase-I, Delhi-110095 (ii) M/s Anmol Plast, ZB 28/31-487, Zulfe Bengal Industrial	F. No. DRI/MZU/ NS/Int-45/2016 dated 27.12.2019.	Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad Commissioner of Customs, Inland Container Depot-Patparganj, Delhi.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad

<p>Area, GT Road, Dilshad Garden, Delhi-110095</p> <p>(iii) M/s Milano Enterprises, UG66, Amrit Plaza Commercial Complex, Surya Nagar, Ghaziabad</p> <p>(iv) M/s Techzone Impex, Plot No. 12/37, Industrial Area Site IV, Sahibabad, Ghaziabad</p> <p>(v) M/s Shree R. C. Electronics Pvt. Ltd., 6/324, Geeta Colony, Delhi-110031</p> <p>(vi) M/s Pro Infotech, ZB 38/487, Dilshad Garden, Industrial Area, Delhi</p> <p>(vii) M/s Ganesha Enterprises, WZ 8D, Asalatpur, Janakpuri, Delhi-110058</p> <p>(viii) M/s ATS Premium Softech P. Ltd., A-79, Gali No. 8, Rajgarh Colony, Delhi-110051</p> <p>(ix) M/s ZX Computers, A10/9B, 1<sup>st</sup> Floor, Jhilmil Industrial Area, Delhi-110032</p> <p>(x) M/s Shiva Impex, 80/5, B Lower Ground Floor, Front Portion, Malviya Nagar, New Delhi-110017</p> <p>(xi) M/s Marvel Impex, Plot No. 12, HCMR Complex, Behind Gate No. 4, Mandoli Road, Delhi-110093</p> <p>(xii) M/s World Vision, 9/23, Bazaar Gali, Vishwas Nagar,</p>		<p>Commissioner of Customs, Inland Container Depot-Tughlakabad, New Delhi.</p> <p>Commissioner of Customs (Kolkata Sea Port), Custom House, Kolkata.</p>	
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Delhi-110032			
(xiii) M/s Oscar Enterprises, WZ 32A, Asalatpur, Janakpuri, New Delhi-110058			
(xiv) Smt. Tanu Verma, C-64, Vivek Vihar, Phase-I, Delhi-110095			
(xv) Sh. Viswa Verma, C-64, Vivek Vihar, Phase-I, Delhi-110095			
and (xvi) Sh. Naresh Uppal, A/3, 157, Janakpuri, New Delhi-110058.			

[F. No. DRI/HQ-CI/50D/CAA-12/2020]

(PARAS MAL SANKHLA)  
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Principal Additional Director General, DRI- Delhi and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case file alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.*
4. Deputy Director (CI), C-Cell, DRI(Hqrs.), New Delhi with the request to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case file alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.*